CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 701/2018 O.A. No. 4478/2017

This the 18th day of March, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Shiv Kumar, Section Officer, Group 'C', Aged 56 Years, S/o Shri Sansar Singh, R/o House No. 8, 3rd Floor, Humayupur, S.J. Enclave, New Delhi

.. Petitioner

(By Advocate: Sh. Mayank Joshi for Sh. Ashish Nischal)

VERSUS

- Dr. Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, 3rd Floor, Civic Centre, J.L. Nehru Marg, New Delhi-110 002
- Dr. Alok Singh,
 Director (Horticulture)
 South Delhi Municipal Corporation,
 3rd Floor, Civic Centre,
 J.L. Nehru Marg, New Delhi-110 002
 ... Respondents

(By advocate: Sh. R.K. Jain)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing today, the learned counsel for the respondents submits that the

respondents have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

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